

Squeeze of Indian Traders in East African Countries

350. SHRI LOBO PRABHU : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the steps government have taken on the reported squeeze of Indian traders and others in East African countries ;

(b) whether the legal implications of the squeeze have been examined so that action can be taken in local courts or in international courts ; and

(c) whether a settlement on the pattern of that with Ceylon has been considered and presented to these countries, and if not, the reasons therefor ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH):

(a) to (c). Nearly all the persons affected or likely to be affected by such measures are British citizens of Asian origin. The primary responsibility for safeguarding their interests thus lies with the Government of United Kingdom.

As the affected persons are British citizens, the question of our having a settlement with these countries on the pattern of that with Ceylon does not arise.

New Cachar Road

351. SHRI M. MEGHACHANDRA : Will the MINISTER OF DEFENCE be pleased to state :

(a) the progress made in the construction of the New Cachar Road after the work of construction was taken over by the Border Roads Organisation since the 1st April, 1968 ;

(b) the Scheduled date for completion of the said work ; and

(c) the total amount proposed to be spent in completing the said construc-

tion during the Fourth Plan period ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) The reconnaissance and survey taken up from both ends of the alignment are in the concluding stages. The improvement of the road between KM 204 and KM 237 commenced in December 1968 and works are in progress.

(b) It is planned to complete an all-weather 3-ton road with temporary bridges by March 1971.

(c) It has been assessed that the total cost of construction of the all-weather road with temporary bridges would be about Rs. 720 lakhs, if requisite number of civilian labour becomes available. A sum of Rs. 45 lakhs is likely to be spent in 1968-69 and the balance during the Fourth Plan Period.

चुनाव सम्बन्धी प्रसारण

352. श्री रामावतार शास्त्री :
श्री ओम प्रकाश त्यागी :
श्री राम स्वरूप विद्यार्थी :
कुमारी कमला कुमारी :
श्री नारायण स्वरूप शर्मा :
श्री देवकी नन्दन पाटोविया :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने मान्यता प्राप्त राजनीतिक दलों द्वारा मध्यावधि चुनाव के दौरान आकाशवाणी से प्रचार-कार्य करने के बारे में उनके साथ बातचीत की है,

(ख) यदि हां, तो उसके क्या परिणाम निकले हैं, और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

सूचना तथा प्रसारण और संचार मंत्रालय में राज्य मंत्री (श्री इ० कु० गुजराल) :

(क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

(ग) इस मामले में किसी भी राज-नैतिक दल से कोई प्रस्ताव प्राप्त नहीं हुआ था ।

Resumption of trade with Pakistan

356. SHRI N. K. SANGHI:
SHRI RAMACHANDRA
VEERAPPA
SHRI R. R. SINGH DEO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the steps taken by Government to resume trade between India and Pakistan, operation of Civil Airlines, opening of border check posts and release of properties seized by Pakistan in 1965 conflict; and

(b) the progress made in regard thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH):

(a) The Government of India have repeatedly proposed to the Government of Pakistan that the two countries should resume civil air-flights and trade between themselves, open all the border check-posts, and discuss the restoration of properties and assets seized by either side during and after the 1965 conflict as provided for in the Tashkent Declaration signed by both the countries. There has been no response from the Government of Pakistan to any of these proposals so far.

(b) Does not arise.

रेडियो मास्को द्वारा भारत के मंत्रियों की आलोचना

357. श्री हुकम चन्द कछवाय : क्या

बैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिसम्बर, 1968, जनवरी और फरवरी, 1969 में रेडियो मास्को पर विभिन्न राजनैतिक दलों, उनके नेताओं तथा कुछ केन्द्रीय मंत्रियों की आलोचना की गई थी;

(ख) क्या इस तरह की आलोचना भारत के आन्तरिक मामलों में हस्तक्षेप है; और

(ग) यदि हां, तो इस बारे में सरकार ने क्या कार्यवाही की है ?

बैदेशिक-कार्य मंत्री (श्री विनेश सिंह) :

(क) जी, नहीं ।

(ख) और (ग) . प्रश्न नहीं उठते ।

पाकिस्तान की जेल में भारतीय राष्ट्रजन

358. श्री हुकम चन्द कछवाय :

श्री रा० कु० सिंह :

क्या बैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 31 जनवरी, 1969 के दैनिक 'हिन्दुस्तान' में छपे इस समाचार की ओर दिलाया गया है कि लाहौर कैम्प जेल में लगभग 250 भारतीय बन्दी बनाये हुए हैं; और

(ख) यदि हां, तो सरकार की इसके प्रति क्या प्रतिक्रिया है तथा उन्हें मुक्त कराने के लिए क्या कार्यवाही की गई है ?

बैदेशिक-कार्य मंत्री (श्री विनेश सिंह) :

(क) और (ख) । जी हां । भारत सरकार की सूचना के अनुसार 1968 के अन्त में लाहौर बन्दी शिविर में 213 बन्दी थे, जो भारत लौटने की प्रतीक्षा कर रहे थे । इनमें से इस महीने लगभग 45 बन्दीयों को